GOVERNMENT OF INDIA MINISTRY OF ROAD TRANSPORT AND HIGHWAYS

LOK SABHA STARRED QUESTION NO. 365 ANSWERED ON 19TH MARCH, 2020

REVIEW OF MOTOR VEHICLES ACT

*365. SHRI MOHAMMED FAIZAL P.P.:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS

सडक परिवहन और राजमार्ग मंत्री

be pleased to state:

- (a) whether there has been an increase in fatalities due to road accidents in various States/UTs including Kerala and Lakshadweep during the last three years and the current year;
- (b) if so, the details thereof indicating the total number of deaths in road accidents during the said period, State/UT-wise;
- (c) whether the Government has decided to launch an awareness programme for repeat offenders and if so, the details thereof; and
- (d) whether, in view of the increasing road fatalities, the Government is contemplating to review the provisions contained in the Motor Vehicles Act in regard to the punishment prescribed for such offenders/guilty persons and if so, the details thereof?

ANSWER

THE MINISTER OF ROAD TRANSPORT AND HIGHWAYS (SHRI NITIN JAIRAM GADKARI)

(a) to (d) A statement is laid on the Table of the House.

STATEMENT REFFERED TO IN REPLY TO PARTS (a) TO (d) OF THE LOK SABHA STARRED QUESTION NO. 365 ANSWERED ON 19-03-2020 ASKED SHRI MOHAMMED FAIZAL P.P: REGARDING "REVIEW OF MOTOR VEHICLES ACT".

(a) to (b) As per the available information, number of total fatalities in road accidents in the country during the last three years are as under:-

Years	Total Number of Persons Killed in road accidents (in numbers)			
2016	1,50,785			
2017	1,47,913			
2018	1,51,417			

State/UTs-wise detail of number of persons killed in road accidents during the last three calendar years i.e. 2016 to 2018 are given in Annexure.

- (c) The Ministry implements a scheme for undertaking publicity measures and awareness campaigns on road safety to create awareness among road users through the electronic media, print media, NGOs etc. Besides, National Road Safety Week is observed every calendar year for spreading awareness and strengthening road safety.
- (d) The Motor Vehicle (Amendment) Act, 2019 which has recently been passed by Parliament, focuses on road safety and includes, inter-alia, revision in penalties for traffic violations, electronic monitoring of the same, enhanced penalties for juvenile driving, computerization/automation of vehicle fitness and driving, tests, recall of defective vehicles, streamlining the third party insurance and payment of increased compensation for hit and run cases etc. The Amendment has strengthened the Law to improve the road Safety scenario and reduce loss of lives.

ANNEXER REFERRED TO IN REPLY TO PART (a) AND (b) OF LOK SABHA STARRED QUESTION NO. 365 TO BE ANSWERED ON 19TH MARCH, 2020 ASKED BY SHRI MOHAMMED FAIZAL P.P: REGARDING "REVIEW OF MOTOR VEHICLES ACT".

Number of Persons Killed in Road Accidents in India during the calendar years: 2016 to 2018

Sl. No.	States/UTs	2016	2017	2018
1.	Andhra Pradesh	8541	8060	7556
2.	Arunachal Pradesh	149	110	175
3.	Assam	2572	2783	2966
4.	Bihar	4901	5554	6729
5.	Chhattisgarh	3908	4136	4592
6.	Goa	336	328	262
7.	Gujarat	8136	7289	7996
8.	Haryana	5024	5120	5118
9.	Himachal Pradesh	1271	1203	1208
10.	Jammu & Kashmir	958	926	984
11.	Jharkhand	3027	3256	3542
12.	Karnataka	11133	10609	10990
13.	Kerala	4287	4131	4303
14.	Madhya Pradesh	9646	10177	10706
15.	Maharashtra	12935	12264	13261
16.	Manipur	81	136	134
17.	Meghalaya	150	182	182
18.	Mizoram	70	60	45
19.	Nagaland	46	41	39
20.	Odisha	4463	4790	5315
21.	Punjab	5077	4463	4740
22.	Rajasthan	10465	10444	10320
23.	Sikkim	85	78	85
24.	Tamil Nadu	17218	16157	12216
25.	Telangana	7219	6596	6603
26.	Tripura	173	161	213
27.	Uttarakhand	962	942	1047
28.	Uttar Pradesh	19320	20124	22256
29.	West Bengal	6544	5769	5711
30.	Andaman & Nicobar Islands	17	21	19
31.	Chandigarh	151	107	98
32.	Dadra & Nagar Haveli	46	43	54
33.	Daman & Diu	38	36	35
34.	Delhi	1591	1584	1690
35.	Lakshadweep	1	0	1
36.	Puducherry	244	233	226
		150785	147913	151417
	Total			